

No.	Name of the Case	Date of order/judgement	Title of Case
743	through counsel Adv. Shantraj Ch.	26.02.20	Mudawana vs Jariwal
02.03.20		24.03.20	
744	through counsel Adv. Shantraj	18.02.20	State vs State
02.03.20			
745	through counsel	24.02.20	State vs Md. Aslam Khan
02.03.20			
746	through counsel Jariwal Samad	09.2.2018 13.11.2018	Md Kamran Hussian vs Mehmoode
02.03.20			
747	through counsel Adv. Sahinjan	02.03.2020	Mo Majid Mir vs Ssp Crime Dept
02.03.20			
748	through counsel Adv. Sahinjan	28.02.2020	State vs Jariwal
02.03.20			
749	through counsel	25.02.20	Income tax vs Dil. Industries
03.03.20			
750	through counsel Adv. Sahinjan	29.02.20	"
03.03.20			
751	through counsel Adv. Sahinjan	15.11.20	36120 vs 36185 36170 vs 36173 20125 vs 20127 11.7 vs 11.7 3613
03.03.20			ord. Amir Sahinjan
752	through applicant	04.03.2020	Mudawana vs Jariwal
04.03.20			
753	through counsel Abdul Hussain Bandu	02.03.20	State vs Lt. M. Dar
04.03.20			

NO. of Pages	Pg.	Date of Insurance	Signature
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813	05	15 ⁵ 05.03.20	
76558	01	10 ⁶ 05.03.20	



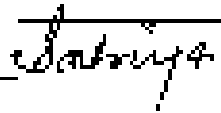
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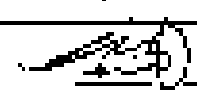
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 35480-423 35349-358
 35480-432 35349-358
 35480-445 35349-358

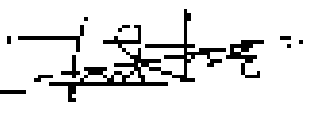
09/03/2020

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Sl. No.	Name of the Applicant	Date of Order / Judgment	Title of the case
754 03/20	through counsel Shanti Kharwar	04.03.2020	M/s. Laxmi V/s Jawan Princes
755 05/03/20	through applicant M. A. Pathak	F.I.R. no 10/2020 P/S Laxmi	State V/s Muniraj Dada
756 05.03.20	through counsel	26.02.2020	Anwar V/s Jawan Kharwar
757 05.03.20	through counsel	02.02.20	Subodh V/s M/s. Laxmi
758 05.03.20	through counsel	F.I.R. no 1/2020	Jawan Kharwar
759 16.03.20	through counsel Pravara Kharwar	02.03.2019, 22.03.2019	State V/s M/s. Laxmi
760 06.03.20	through counsel Subodh Kharwar	28.02.20	State V/s Pravara Kharwar
761 07.03.20	through counsel Anwar Kharwar	Complaint 16.03.2019 F.I.R. no, 1/2019, 2/2019, 3/2019 of a case	State V/s Pravara Kharwar
762 07.03.20	through counsel Subodh Kharwar	Complaint 16.03.2019 with answers	State V/s Pravara Kharwar
763 07/03/20	Adv. Valsam Dahanu	FIR No-03/2020 of M/S O.B.K.	State V/s Pravara Kharwar
764 20.03.20	through counsel	30.01.20	State V/s Pravara Kharwar

Imp No	No. of Pages	ls	Date of Issuance	Initials
3169 2/57	01	5/2	09-3-2020	<i>[Signature]</i>
1905	01	05 ⁰	05 03 20	<i>[Signature]</i>
57 20	01	5/2	12 03 20	<i>[Signature]</i>
3169 2/57	01	5/2	06 03 20	<i>[Signature]</i>
203 07 31309	03	5/2	12 03 20	<i>[Signature]</i>
0416 0705	01	5/2	12 03 20	<i>[Signature]</i>
	01	5/2	09-3-2020	<i>[Signature]</i>
	10 01 02 5/2			
0198	01	5/2	10 03 20	<i>[Signature]</i>
357 34 15 338	03	5/2	12 03 20	<i>[Signature]</i>

	Name of the Applicant	Date of Order/Judgement	Table of Cases
15 1990	Munshi Subodh K. Misra	21.02.2000	State of U.P.
16 1990	Munshi M. K. Singh	21.02.2000	State of U.P.
17 1990	Munshi M. K. Singh	03.07.2000	State of U.P.
18 1990	Munshi M. K. Singh	03.07.2000	State of U.P.
19 1990	Munshi M. K. Singh	03.07.2000	State of U.P.
20 1990	Munshi M. K. Singh	03.07.2000	State of U.P.
21 1990	Munshi M. K. Singh	03.07.2000	State of U.P.
22 1990	Munshi M. K. Singh	03.07.2000	State of U.P.
23 1990	Munshi M. K. Singh	03.07.2000	State of U.P.
24 1990	Munshi M. K. Singh	03.07.2000	State of U.P.
25 1990	Munshi M. K. Singh	03.07.2000	State of U.P.

No	Date	Name of the Applicant	Date of Pass / Judgement
778	10.03.20	through applicant	15.03.20
		through	
779	10.03.20	through counsel	27.03.20
780	11.03.20	through counsel	11.03.20
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781	11.03.20	through counsel	12.03.20
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784	12.03.20	through applicant	15.03.20
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790	12.03.20	through	15.03.20
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791	12.03.20	through counsel	15.03.20
		through	

Title of the Case	Stamp No.	Pages	Rs	Date	Signature
State vs	35940	05	50	11.03.20	
Government of India	35941				
Andhra State vs Sri. Dasappa	372-374 @ 500 375 @ 50	17	Rs=550	14-3-2020	
State vs	36000	03	50	11.03.20	
Government of India	36001				
State vs	375/376	02	100	10-3-2020	
State vs	@ 50				
State vs	3650	03	@ 15	18.03.20	
Government of India	@ 50				
State vs	36000	03	@ 5	11.03.20	
Government of India	36001				
State vs	36579-36575	3	1500	18-3-2020	
Government of India	@ 50				
State vs					
Government of India					
State vs	301	06	@ 5	09.03.20	
Government of India	307				
State vs					
Government of India					

<u>No.</u>	<u>Name of the Applicant</u>	<u>Date of order/judgment</u>
703	through counsel	through
704	through	
705	through counsel	02.05.20
706	through counsel	
707	through counsel	Challan/charge sheet
708	through counsel	
709	through counsel	02.05.20
710	through counsel	
711	through counsel	02.05.20
712	through applicant	12.05.20
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798	through applicant	12.05.20
799	through applicant	12.05.20
800	through applicant	12.05.20

Sl. No. | Name of the Applicant | Date of Order / Judgement | Remarks

296
12/03/20 | Sr. Prosecuting Officer C.M. S/o | FIR No. - 01/2020 - P/S - BK.

297
14/03/20 | Through Counsel - Adv. Kamal Majumdar | FIR No. - 14/2020 - P/S - Shree Jagi S/o

298
15-03-20 | through counsel | 09.03.20
Mowlan Ali

299
13-03-20 | through counsel - Syed Saif | 11.03.20 - 10/03/20

300
13-03-20 | through counsel | 08.03.20
Masrofa

301
14-03-20 | through counsel | 09.03.20
Arshad

302
16-03-20 | through counsel | 08.03.20

303
16-03-20 | through counsel | 05.03.20

304
12-03-20 | through counsel | 09.03.20

305
16-03-20 | through counsel | P 1-2 no of 20

No of the page	Stack no	Pages	Rs	Date of purchase	
1011/1000 CBS Sgr.	Exempted	02	—	14-3-2020	✓
1014/500	Rs=20/-	2	20/-	14-3-2020	✓
Shangari	Double Coat B239-D242 @5/-				
1015/1000					
1016/1000					
1017/1000					
1018/1000	Rs=33/- @5/-	3	15/-	07-7-2020	✓
1019/1000	Rs=25/- @5/-	1	5/-	25/7/2020	✓
1020/1000					
1021/1000					
1022/1000	2170-2177 @5/-	8	15/-	02/7/2020	✓
1023/1000					
1024/1000					
1025/1000	35277 2177	01	10/-	18.05.20	✓

11 Name of the Applicant Date of order/judgment
11/06/20 through counsel D.I.R. No. 09/2020
Adv. Kamran

12 through counsel D.I.R. No. 09/2020
Adv. Kamran

13 through counsel decree sheet
Adv. Mahal

14 through applicant Certified copy of order
Adv. Kamran Dated 10/24/2020

15 Applicant through Certified copy of Fikr number
Adv. Kamran D.I.R. No. 09/2020
Adv. Kamran

16 Application through Certified copy of
Council at District for Past applications

17 Adv. Zahoor Ah-Bhat Certified copy of
Fikr No. 07/2020

18 Farooq Ahmad Shah Certified copy of order
Dated: 04-11-2019

19 Farooq Ahmad Shah Certified copy of order
Dated: 04-11-2019

20 through applicant Certified copy of order
Adv. Kamran No. 09/2020 Dated: 24-6-2020

of the Class Name & #	Serial No.	Pages	Rs	Date Received	Sig
Residing Mr. Roshni	5392-	5399	7c	20-6-2000	✓
T #3	19883	1	05	19/6/2000	✓
Unknown	19883				
Richard Murray VT	110	11	05	23/6/2000	Richard
Rajni Nishu Singh	2016/8320				✓
Sanjay Ch. Mitt M	14510				
Sanjay Ch. Mitt	14510	02	10	20/6/2000	Sanjay
FR - 5/7/2000	274 @ 2750	1	10	24/6/2000	274
Mama Mangar	32, 127	2	10	24/6/2000	Mama
1/2 - 5/7/2000	2491 @ 5/2	1	10	27/6/2000	2491
Salem Jalandar	3112 @ 5/2	1	10	16/7/2000	Salem
1/2 - Dr. Jamsela					
Shobanwar Mis	3112 @ 5/2	1	10	16/7/2000	Shobanwar
1/2 - Dr. Jamsela					
State	2401-1404	2	10	24/6/2000	2401-1404
1/2 -	@ 5/2	2	10		
1/2 - Bahil					

		Date of order Judgment	Title of order
	<p>13</p> <p>10/1/2000</p> <p>Abbas and Through Council</p>	<p>10/1/2000</p> <p>Order No-7/2000</p>	
	<p>14</p> <p>3/2/2000</p> <p>Abbas and Through Council</p>	<p>3/2/2000</p> <p>Order No-20/2000</p>	<p>State v/S Shamkati</p>
	<p>15</p> <p>10/1/2000</p> <p>Abbas and Through Council</p>	<p>10/1/2000</p> <p>Order No-1/2000</p>	<p>State v/S Rajin Munkhbayar</p>
	<p>16</p> <p>3/2/2000</p> <p>Abbas and Through Council</p>	<p>3/2/2000</p> <p>Order No-7/2000</p>	<p>State v/S Shamkati</p>
	<p>17</p> <p>10/1/2000</p> <p>Abbas and Through Council</p>	<p>10/1/2000</p> <p>Order No-1/2000</p>	<p>Contourment E v/S Bachir Khan</p>
	<p>18</p> <p>10/1/2000</p> <p>Abbas and Through Council</p>	<p>10/1/2000</p> <p>Order No-1/2000</p>	<p>State v/S M. A. M. M.</p>
	<p>19</p> <p>10/1/2000</p> <p>Abbas and Through Council</p>	<p>10/1/2000</p> <p>Order No-1/2000</p>	<p>State v/S Fajim Nazim</p>
	<p>20</p> <p>10/1/2000</p> <p>Abbas and Through Council</p>	<p>10/1/2000</p> <p>Order No-1/2000</p>	<p>State v/S Za</p>
	<p>21</p> <p>10/1/2000</p> <p>Abbas and Through Council</p>	<p>10/1/2000</p> <p>Order No-1/2000</p>	<p>State v/S Za</p>
	<p>22</p> <p>10/1/2000</p> <p>Abbas and Through Council</p>	<p>10/1/2000</p> <p>Order No-1/2000</p>	<p>State v/S Za</p>

Images		Date	
1037 Bonds (200)	1.	01-7-2020	
1035 5%	2.	04-7-2020	
104 5%	2.	02-7-2020	
150-225 10%	6.	03/07/2020	
15	1.	03-9-2020	
103	8.	04/7/2020	
104 	0.	08-7-2020	

Name of the Applicant	Date of order / Judgement	State / Court
10.20 Through Counsel Jagan Mohan	25.06.20	UT of J&K Tising H. Bange
21 Through Counsel 24.06.20 Tubehar Jantari	23.06.20	Jagan Mohan Muzhat
22 04.07.20 Nelson H. Min	04.07.20	State of Nelson H. Min
23 06.03.20 Through Counsel Abdul Bouday	25.08.20	State of Abdul Bouday
24 06.03.20 Through Counsel Jantari H.	20.08.20	UT of J&K Jantari H. Min
25 07.03.20 Through Applicant Zachary H.	06.03.20	General H. Zachary Council
26 08.02.20 Through Counsel	01.09.20	State of Shahid Bury
27 02.05.20 Through Applicant Meharjit Singh	06.02.20	Shahid Meharjit Singh
28 05.04.20 Through Counsel Naveed H.	22.08.20	Through H. Naveed H.

AP No	pages	Rs	Date of Receipt	Signature
2045-2046 @STa	2	15/c	03-9-2020	<u>[Signature]</u>
2040-2043 @STa	3	17/c	03-9-2020	<u>[Signature]</u>
732 L.M. Khan 172-170	2	10/c	07-9-2020	<u>[Signature]</u>
2120-057a	1	5/c	14-9-2020	<u>[Signature]</u>